

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------------|----------|--|----------|---|
| CA(CAA) No.21/ BB/ 2017 | - | Acceptance of Chairman's Report | 230/ 232 | DHFL Vysya Housing Finances (P) Ltd. |

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION FOR PETITIONER Pursued the Chairman's report.

The matter is listed today for accepting the Chairman's reports. The Chairman's reports are accepted vide separate orders.

MEMBER (J)

MEMBER (T)